

(b) the names of the foreign missions who have purchased plots in the Diplomatic Enclave and the price paid by each; and

(c) the cost incurred by Government for the development of land of this Diplomatic Enclave?

THE MINISTER FOR WORKS, HOUSING AND SUPPLY (SARDAR SWARAN SINGH): (a) 964 acres.

(b) A statement is placed on the Table of the House.

(c) Rs. 96.26 lakhs up to the end of July 1953.

#### Statement

Name of foreign mission	Price paid Rs.
United Kingdom . . . .	20,49,350
Pakistan . . . . .	10,15,750
Burma . . . . .	5,08,300
Japan (2 plots) . . . .	10,18,980
Indonesia . . . . .	3,68,700
Ceylon . . . . .	3,42,945
Belgium . . . . .	4,38,400
Thailand . . . . .	3,20,000
Australia . . . . .	10,09,800
Portugal . . . . .	2,69,100
Total . . . . .	73,41,325

#### RATES OF ELECTRIC POWER SUPPLIED BY THE D.V.C. AND THE SINDRI FERTILIZER FACTORY

\*218. SHRI R. G. AGARWALA: Will the Minister for IRRIGATION AND POWER be pleased to state:

(a) whether there is any difference in rates for the supply of electric power from the Damodar Valley Corporation through the Tilaiya Dam and the electric power supplied by the Sindri Fertilizer Factory; and

(b) if the answer to part (a) be in the affirmative, what are the reasons for this difference in rates?

THE DEPUTY MINISTER FOR IRRIGATION AND POWER (SHRI J. S. L. HATHI): (a) Yes, Sir

(b) The rates charged for supply of power from Tilaiya are those fixed for the power generated at the Diesel powerhouse installed at Tilaiya for the construction of the Tilaiya project.

The sets at the main powerhouse are still on trial and power is distributed alternately from the Diesel powerhouse and the main powerhouse. The cost of generation at the main powerhouse is being worked out and the selling rate will be fixed in due course.

\*219 [Postponed to 14th September 1953.]

#### HOURS OF WORK OF ARTISTES IN A.I.R.

\*220. DR. R. B. GOUR: Will the Minister for INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have fixed the hours of work of the permanent staff artistes; and

(b) if so, what are the hours and on what basis they have been fixed?

THE MINISTER FOR INFORMATION AND BROADCASTING (DR. B. V. KESKAR): (a) There are no permanent staff artistes in All India Radio.

(b) Does not arise.

#### GRADES AND ALLOWANCES OF ARTISTES IN A.I.R.

\*221. DR. R. B. GOUR: Will the Minister for INFORMATION AND BROADCASTING be pleased to state whether it is a fact that the grades of pay and allowances of the artistes are not made known to them at the time of their recruitment?

THE MINISTER FOR INFORMATION AND BROADCASTING (DR. B. V. KESKAR): No, Sir. The contract offered to staff artistes at the time of their appointment indicates their terms of service and emoluments. No grades of pay have been prescribed for such artistes.